

To

Shri R.S Sharma
Chairman TRAI
Mahanager Dootsanchar Bhawan
Jawaharlal Nehru Marg
New Delhi - 110 002

IUC CONSULTATION PAPER

Sir,

We urge you to not extend the validity of IUC charges after 01-01-2020 as it will result in higher call charges for us. You cannot give this benefit to telecom companies at the cost of consumers. We are already suffering from large handouts given to broadcasters at our expense. TRAI is there to protect the interest of consumers and not for protecting the profits of private companies.

Why should we pay any IUC when we are paying for making the calls. It makes a consumer pay twice for the same call, first for making the call and then for receiving the call at other end. This is ridiculous and indefensible.

When TRAI had already decided a liberalised and customer centric removal of IUC, there is no need to extend it for the sake of telecom companies as it is the customer who will be bearing the brunt of this extra cost.

Yours,

For and on behalf of
Kothari Sugars & Chemicals Ltd.,

AGM - P&A

CELL: 9842478922